

Steps taken to rehabilitate ex-servicemen, including those in Himachal Pradesh, are as follows:—

(i) Reservation of vacancies upto 10 per cent in Class III and 20 per cent in Class IV posts in the Central Government offices in Himachal Pradesh and reservation of 17½ per cent of Class III and 27½ per cent of Class IV posts in the Central Public Sector Undertakings and the offices of the Nationalised Banks in the State;

(ii) In the State Government services, 20 per cent of Class III posts and 20 per cent of Class IV posts (Non-Technical) have been reserved for ex-servicemen.

(iii) There is a scheme for imparting training to JCOs/ORs in various trades and vocations, in the ITIs and elsewhere.

(iv) A Special Cell has been created in the DGE&T, New Delhi for speedier re-employment of ex-servicemen.

(v) A Special Cell has been created in the State Government's Directorate of Employment for speedier employment of Ex-servicemen; and

(vi) Assistance is being given to Ex-servicemen for setting up small-scale industries and agro-industries.

#### Dabhol Port on Western Coast

4057. SHRI BAPUSAHEB PARULE-KAR: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether sand barrier just at the mouth of Dabhol port on the Western Coast in Maharashtra has been formed since many years preventing the ships being entered and berthed in the said port;

(b) whether Bombay-Goa service-ships of Mogul Lines have stopped calling at Dabhol port; and

(c) whether any efforts were made to remove the said barrier and if so, with what result?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) Yes, Sir. The Maharashtra State Government have advised that ships with draughts exceeding the depth available at the sand bar encounter navigational difficulties in entering the port.

(b) Yes, Sir.

(c) The port is a minor port in the charge of the State Government. The State Government have reported that the proposal to dredge the port was deferred owing to technical limitations of the dredger and the high cost involved.

#### Ban on the use of Harmonium on AIR

4058. SHRI R. K. MHALGI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the ban on Harmonium (on AIR) is lifted only for 'A' class artistes and some special solo programmes;

(b) the reasons for not allowing the use of harmonium for other artistes;

(c) whether Government have received a representation requesting complete removal of this ban; and

(d) the decision taken by Government in the matter?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) Apart from 'A' Grade solo vocalists, the harmonium can be used in group singing of various kinds.

(b) Solo Artistes graded less than 'A' are not allowed the use of harmonium as they tend to cover their voice deficiencies by use of harmonium.